

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-311

IB - 2731/ND/2019

IN THE MATTER OF:

M/s S.P. Buiders

Vs

M/s Adore Realtech Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 06.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv. Sandeep Chilana, Adv. Priyajeet and Adv. Shekhar Sharma

For the Respondent

:

ORDER

Ld. Counsel for the CD has put in appearance and submitted that he has been served with a copy of the petition and undertakes to file Vakalatnama along with reply before the Registry. Ld. Counsel for the petitioner seeks time to file rejoinder to the same. Let the same be done. List the case for 19.12.2019.



(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV